

[Shri Bhogendra Jha]

July The Deputy-Speaker of the Bihar Assembly organised these murders My valued colleagues have been killed

MR SPEAKER You cannot bring in the Deputy-Speaker or the Speaker off-hand It is for the State Assembly to take note of it

SHRI JYOTIRMOY BOSU Every man in the country is supposed to be equal

MR SPEAKER When you make such allegations, you must give notice.

SHRI SHYAMNANDAN MISHRA (Begusarai) The case is in the court It is *sub-judice*

SHRI BHOGENDR JHA Will you allow a calling attention on this? Then I will not press it now

MR SPEAKER If it is a *sub-judice* matter, how can I allow it? (Interruptions) If you get excited, it is very difficult then

SHRI INDRAJIT GUPTA (Alipore) I would request you to go into the matter in your chamber and satisfy yourself The matter is very urgent

MR SPEAKER It is urgent

SHRI INDRAJIT GUPTA You satisfy yourself whether a Calling Attention Notice can be admitted

MR SPEAKER I will satisfy myself first If it is not *sub-judice* I will allow it

SHRI JYOTIRMOY BOSU Sir, I gave a notice that 200 and odd Harijan families of Madhwani village in Jhajhar district of Haryana are living in terror Their lands have been taken away We know what they have done in Monghyr The DSP led a raiding party there which had gone to the extent of raping Harijan women In Madhubans, in Bihar,

the same thing happened. What is happening in our country? The Home Minister is here He should tell us what he is doing to prevent atrocities against Harijans

I also gave a notice about the release of Pakistani prisoners of war Are they going to be kept perpetually at our cost and at the cost of our reputation before the whole world? Let the Government make a statement on it

MR SPEAKER Mr Samar Guha, I have not got any notice from you

#### RE HUNGER-STRIKE BY EMPLOYEES OF FOOD CORPORATION OF INDIA

SHRI SAMAR GUHA (Contd.)  
With your kind permission, on 28th July, under Rule 377 I raised an issue about the hunger-strike of the Food Corporation employees I also raised the matter in the meeting of the Opposition leaders with the Prime Minister After that, the Minister of Agriculture Shri Fakhruddin Ali Ahmed, told me to see him I met him and I gave him a long memorandum and also to the Prime Minister The hon Minister agreed that he would look into the matter personally He also agreed that this week he will meet the representatives of the Food Corporation employees. But on the very night a large number of employees had been arrested Every day, the arrests are continuing under the DIR The food situation is very delicate and is very complicated These employees who are prepared to implement the policies of the Prime Minister and of the Government are being victimised The hon Minister agreed that he will meet their representatives These arrests should not continue Something should be done Otherwise, it will precipitate into another crisis

SOME HON MEMBERS rose—

in Sidhi

MR SPEAKER I allowed those who sent notices. (Interruptions).

श्री प्रदल बिहारी दाजपेयी (बालियर)  
अध्यक्ष महोदय, आप को याद होगा कि जब हरिजनो का मसला उठा था तो आपने कहा था कि गृह मंत्री महोदय बयान देगे। मैं जानता चाहता हू कि बयान देने के लिये उन्हें कितने दिन चाहिये।

MR SPEAKER. I will look into the proceedings

SHRI RANABAHADUR SINGH

RE DROUGHT CONDITIONS IN SIDHI (MADHYA PRADESH)

SHRI RANABAHADUR SINGH (Sidhi) Mr. Speaker, Sir, last week I had raised a matter under rule 377, I brought to the notice of the House the drought conditions prevailing in my constituency We belong to the north-eastern portion of Madhya Pradesh Unfortunately the clouds do not go by the State boundary There have been reports that Madhya Pradesh has been having good rains But, unfortunately, the area bordering Mirzapur has not had rains I brought this matter to the notice of the House last week and I wrote to you another letter about three days ago. I have requested you to ask the Minister of Agriculture to make a statement on this. Yesterday too ...

MR. SPEAKER: I will look into it.

SHRI RANABAHADUR SINGH I have pointed out again that there have been no rains There are no foodgrains People are out of jobs. I would request you, Sir, to prevail upon the Minister to make a statement on this.

RE BOMBINGS IN CAMBODIA

SHRI INDRAJIT GUPTA (Allahpore) Several members have written to you emphasizing the desirability of the Government coming forward with a statement regarding the repeated bombings which are taking place in Cambodia on the plea that they are accidental bombings Thousands of civilians are being massacred every day Every day the excuse is brought out that it was an accidental bombing This way we may also be accidentally bombed Sir, you will please impress on the Government that they should express the sentiments of the country by making a statement on this question (Interruptions)

SHRI S M BANERJEE (Kanpur) Why should Government not make a statement on this? They should come out with a statement Sir, are you admitting a call-attention on this?

MR SPEAKER I cannot say that in the House (Interruptions) I am going to call one of the members to decide which call-attention is to be taken up because the number goes upto 50 I think, after the Session we will keep sitting to dispose of these things (Interruptions)

इतना टाइम तो इधर उधर की बातो मे लग गया।

We have already lost two days We are very much behind the schedule I request you to properly utilise the time that we have saved by not having call-attention today—because of the discussion we are having on the Report on the accident to Indian Airlines' Boeing in the afternoon, I did not place any Call-Attention this morning—just to dispose of this business